

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(APPELLATE JURISDICTION)**

APPEAL NO. 52 OF 2016

Dated : 21st September, 2016

In the matter of:

EID Parry (India) Ltd.

Vs.

.... Appellant(s)

Hubli Electricity Supply Co. Ltd. & Ors.

.... Respondent(s)

ORDER

The court has not assembled today.

As agreed by the parties, list the matter on **19th October, 2016.**

Court Master

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